

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No. 1543/2018**

New Delhi, this the 17<sup>th</sup> July, 2018

**Hon'ble Ms. Praveen Mahajan, Member (Administrative)  
Hon'ble Mr. S.N. Terdal, Member (Judicial)**

Naresh Singh, ASI (NO.4701/D)  
S/o sh. Kaval Singh, Age-59  
R/o Nehru Vihar, Kaqrawal Road,  
Delhi-110094

.....Applicant

(By Advocate: None present)

**Versus**

1. Joint Commisioner of Police  
Northern Range Delhi.
2. The Deputy Commissioner of Police  
North-Wests District Delhi. Contemnors/Respondents.

(By Advocate: Mr. Anil Singal for Ms. P.K.Gupta)

**ORDER (ORAL)**

**Hon'ble Ms. Praveen Mahajan, Member (A):-**

None present from the side of the applicant. It is pursued the order sheets that on the listed dates i.e. on 19.04.2018, 03.05.2018 and 18.05.2018 nobody appeared on behalf of the applicant.

In view of the above, it seems that the applicant has lost interest in pursuing his case. Accordingly, the same is dismissed in default for non-prosecution.

**(S. N. Terdal)  
Member (J)**

**( Praveen Mahajan)  
Member (A)**

